

DISTRICT & SESSIONS COURT, PUNE.

- Read: (i) Standard Operating Procedure issued by the Hon'ble High Court, received on 03-06-2020 and modifications issued from time to time.
- (ii) Standard Operating Procedure, dated 27-11-2020, issued by the Hon'ble High Court.
- (iii) District Court Circular/order bearing No. B-16(ii)/131/2020, dated 30-11-2020.

No. B-16(ii)/ 143 /2020,

Dated : 28-12-2020.

OFFICE ORDER

In continuation of the above referred Office Order at Sr. No. (iii), this Office Order is issued for further continuing the present functioning of Court establishments falling in Table-'B' (Courts other than situated within P.M.C. and P.C.M.C. limits) as per the said SOP at reference No. (i) and modification therein vide Circulars issued from time to time, with effect from 01-01-2021 to 11-01-2021, or until further directions of the Hon'ble High Court, whichever is earlier.

TABLE – B
TALUKA COURTS

Part-I

(District & Additional Sessions Court at Baramati)

Sr. No.	Name of the Judicial Officer	Date	Shift	Assignment.
1)	Smt. J. P. Darekar, District Judge - 1 & Addl. Sessions Judge, Baramati.	01-01-2021 to 11-01-2021	1 st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
2)	Shri. S. T. Bhalerao, District Judge - 2 & Addl. Sessions Judge, Baramati.	01-01-2021 to 11-01-2021	1 st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
3)	Shri. R. R. Rathi, District Judge-3 & Addl. Sessions Judge, Baramati.	01-01-2021 to 11-01-2021	1 st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.

4)	Shri. R. V. Lokhande, District Judge-4 & Addl. Sessions Judge, Baramati.	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
5)	Shri. D. B. Bangde, Adhoc District Judge-1 & Addl. Sessions Judge, Baramati.	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
6)	Shri. R. D. Gadwe, Adhoc District Judge-2 and Asstt. Sessions Judge, Baramati.	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.

Part-II

(District & Additional Sessions Court at Khed-Rajgurunagar)

Sr. No.	Name of the Judicial Officer	Date	Shift	Assignment.
1)	Shri. N. K. Brahme, District Judge-1 & Addl. Sessions Judge, Khed- Rajgurunagar.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
2)	Shri. A. M. Ambalkar, District Judge-2 & Addl. Sessions Judge, Khed-Rajgurunagar.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
3)	Shri. S. N. Patil, District Judge-3 & Addl. Sessions Judge, Khed-Rajgurunagar.	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m. to 05.30 p.m.	To be incharge of own Court.

Part-III

Court of Senior Division, at Baramati.

Sr. No.	Name of the Judicial Officer	Date	Shift	Assignment.
1)	Shri. G. G. Bharne, Civil Judge, Senior Division, Baramati.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.

2)	Shri. B. N. Arbad, Jt. Civil Judge, Senior Division, Baramati	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
3)	Shri. P. N. Deshpande 2 nd Jt. Civil Judge, Senior Division, Baramati.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
4)	Shri. S. S. Ubale, 3 rd Jt. Civil Judge, Senior Division, Baramati.	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
5)	Smt. A. B. Kurane 4 th Jt. Civil Judge, Senior Division, Baramati.	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.

Part-IV

Court of Senior Division, at Khed-Rajgurunagar

Sr. No.	Name of the Judicial Officer	Date	Shift	Assignment.
1)	Smt. S. S. Pakhale, Civil Judge, Senior Division, Khed- Rajgurunagar.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
2)	Shri. K. H. Patil, Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
3)	Shri. G. B. Deshmukh, 2 nd Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m. to 05.30 p.m.	To be incharge of own Court.

Part-V**Court of Senior Division, (Deputation) at Vadgaon Maval**

Sr. No.	Name of the Judicial Officer	Date	Shift	Assignment.
1)	Shri. P. G. Deshmukh, 3 rd Jt. Civil Judge, Senior Division, Pune, Deputation at Vadgaon Maval.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.

Part-VI**(C.J.J.D. & J.M.F.C. of Taluka Courts)**

Sr. No.	Name of the Judicial Officer	Date	Shift	Assignment.
1)	Shri. B. V. Burande, Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court and file of vacant Court of the then Jt. CJJD and JMFC, Vadgaon (Shri. Burande).
2)	Smt. S. R. Barge, Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
3)	Shri. R.K. Gaikwad, 2 nd Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
4)	Smt. A. D. Jatkar 3 rd Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
5)	Smt.P. M. Suryawanshi, 4 th Jt. Civil Judge, J.D. and J.M.F.C., Vadgaon Maval	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court .
6)	Smt. G.S. Patil 5 th Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.

7)	Shri. S.G. Gunari 6 th Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
8)	Shri. H. J. Pathan, Civil Judge, J.D. and J.M.F.C., Ghodegaon	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
9)	Smt. S. K. Birajdar, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
10)	Shri. S. A. Mulik, Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon.	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
11)	Shri. V. N. Morey, Civil Judge, J.D. and J.M.F.C., Saswad.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
12)	Shri. N. S. Tikhe, Jt. C.J.J.D.and J.M.F.C., Saswad.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
13)	Smt. D. M. Patil, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Saswad	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
14)	Smt. R. D.Patange- Ingle, Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
15)	Smt. N. S. Kadam, 4 th Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.

16)	Shri. D. B. Patange, 2 nd Jt.C.J.J.D.& J.M.F.C., Khed-Rajgurunagar.	01-01-2021 to 11-01-2021	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
17)	Shri. P. D. Deore, 3 rd Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	01-01-2021 to 11-01-2021	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
18)	Shri. V. B. Kamble, Jt.C.J.J.D. & J.M.F.C. Baramati.	01-01-2021 to 11-01-2021	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
19)	Shri. P. R. Wagdole, 2 nd Jt.C.J.J.D. & J.M.F.C. Baramati.	01-01-2021 to 11-01-2021	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
20)	Smt. V. V. Patil, 3 rd Jt. C.J.J.D. & J.M.F.C. Baramati.	01-01-2021 to 11-01-2021	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
21)	Shri. A. J. Girhe, 4 th Jt.C.J.J.D. & J.M.F.C. Baramati.	01-01-2021 to 11-01-2021	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
22)	Shri. I. G. Mahadeokoli, 5 th Jt.C.J.J.D. & J.M.F.C. Baramati.	01-01-2021 to 11-01-2021	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
23)	Smt. D. S. Khot, 6 th Jt.C.J.J.D. & J.M.F.C. Baramati.	01-01-2021 to 11-01-2021	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
24)	Smt. A.J. Bachulkar, 7 th Jt.C.J.J.D. & J.M.F.C. Baramati.	01-01-2021 to 11-01-2021	2 nd Shift 02.00 p.m. to 05.30 p.m	To be incharge of own Court.

25)	Shri. A. M. Kulkarni, Civil Judge, J.D. and J.M.F.C., Junnar.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
26)	Shri. P. M. Kolse, Jt. Civil Judge, J.D. and J.M.F.C., Junnar.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
27)	Shri. V. I. Ghorpade, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Junnar.	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m to 05.30 p.m.	To be incharge of own Court.
28)	Shri. S. K. Mule, Civil Judge, J. D. and J.M.F.C., Bhor.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
29)	Shri. P. P. Awate, Jt. Civil Judge, J.D. and J.M.F.C. Bhor.	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
30)	Smt. H. U. U. Patil, 2 nd Jt. Civil Judge, J. D. and J.M.F.C., Bhor.	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
31)	Smt. S. R. Bandal, Civil Judge, J. D. and J.M.F.C., Ghodnadi- Shirur.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
32)	Shri. K. M. Mundhe, 3 rd Jt. Civil Judge, J.D. & J.M.F.C., Ghodnadi- Shirur.	01-01-2021 to 11-01-2021	1st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
33)	Smt. P. K. Karwande, Jt. Civil Judge, J. D. and J.M.F.C., Ghodnadi- Shirur.	01-01-2021 to 11-01-2021	2nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.

34)	Shri. R. D. Hingangaonkar, 2 nd Jt. Civil Judge, J. D. & J.M.F.C., Ghodnadi-Shirur.	01-01-2021 to 11-01-2021	2 nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
35)	Shri. N. B. Jadhav, Civil Judge, J. D. and J.M.F.C., Daund.	01-01-2021 to 11-01-2021	1 st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
36)	Shri. A. A. Kalamkar, 2 nd Jt. Civil Judge, J. D. and J.M.F.C., Daund.	01-01-2021 to 11-01-2021	1 st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
37)	Shri. A. T. Mangire, Jt. Civil Judge, J.D. and J.M.F.C. Daund.	01-01-2021 to 11-01-2021	2 nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
38)	Smt. A. A. Lagare, 3 rd Jt. Civil Judge, J. D. and J.M.F.C., Daund.	01-01-2021 to 11-01-2021	2 nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
39)	Smt. S. B. Yadav Civil Judge J.D. and J.M.F.C., Indapur.	01-01-2021 to 11-01-2021	1 st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of her own Court.
40)	Smt. N.A.L. Shaikh Jt. Civil Judge, J.D. and J.M.F.C., Indapur.	01-01-2021 to 11-01-2021	1 st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of her own Court.
41)	Shri. N.P. Deshpande 2 nd Jt. Civil Judge J.D. and J.M.F.C., Indapur.	01-01-2021 to 11-01-2021	2 nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.

42)	Shri. G. S. Varpe, Judicial Magistrate, F.C. (Railway), Daund.	01-01-2021 to 11-01-2021	1 st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
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The Office working hours shall be of four (4) hours i.e. half an hour before and after the Judicial working hours.

All the instructions mentioned in the SOP at Sr. No. (i) and the earlier Office Orders shall form part and parcel of this Office Order.

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

Pune.
Dated: 28-12-2020

Sd/-xxx
(Neeraj P. Dhote)
Principal District & Sessions Judge,
Pune.

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Forwarded with compliments to all the Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/143 /2020,
District & Sessions Court,
Pune.
Date: 28-12-2020.

By Order,



Registrar,
District & Sessions Court, Pune.

Copy to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.